

Commercial Subcommittee held in Washington DC on April 2-3, 1990.

In response the US Government generally emphasises the autonomous nature of the concessions under the GSP.

Import of Gold by NRIs

107. SHRI BALASAHEB VIKHE PATIL:
SHRI B. DEVARAJAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to allow non-resident Indians to bring gold into the country to contain gold smuggling;

(b) if so, the terms and conditions thereof;

(c) the estimated quantity of gold likely to be brought annually and the results expected to be achieved in containing gold smuggling;

(d) whether the Government also propose to make amendments in the criteria for recognition of Trading and Export Houses; and

(e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH):
(a) to (c). At present Government is not considering any proposal to allow NRIs to bring gold into the country.

(d) and (e). Review of Import and Export Policy and procedure is a continuous process and necessary corrective measures are taken from time to time inter-alia with regard to the criteria for recognition of Trading and Export

Houses, keeping in view the needs of the economy.

[*Translation*]

CBI Raids at Premises of Bank Officials

108. SHRI RAMESHWAR PRASAD:
Will the Minister of FINANCE be pleased to refer to the reply given to Starred Question No. 176 on March 23, 1990 and state:

(a) the details of the action taken against the officers from whose residential/office premises, illegal assets had been discovered during the said search operations; and

(b) the present position of these cases?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH):
(a) and (b). Information is being collected from the Central Bureau of Investigation and will be laid on the Table of the House to the extent available and feasible.

[*English*]

Ecological Balance In Gangotri Region

109. SHRI SHANTARAM POTDUKHE:
Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any plan has been chalked out to save Gangotri region in the Himalayas and to restore the seriously disturbed ecological balance of the area; and

(b) if so, the broad features and financial implementations thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI):
(a) and (b).